

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No216
CP(IB)/204(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Savitaben Gordhanbhai Thumar (Personal Gaurantor)Applicant

V/s

Premraj Ramratan Laddha Liquidator of Corporate DebatorRespondent

Order delivered on ..01/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Anip Gandhi, Adv.

ORDER

None for the applicant.

On 28.06.2022 it is recorded in the order that the applicant has preferred an application for transfer, and clubbing of the matters against the personal guarantors.

Adjourned to 18.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**